

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

DATE OF ORDER: 19.7.2004

Contempt Petition No. 18/2004
in
Original Application No. 494/2001

Ram Singh son of Shri Damru Lal aged about 51 years, resident of Brijlalpura Kanchi Basti, New Sanganer Road, Jaipur. Presently working as ELF Gr. III in the office of Electric Train Lighting (MG), Jaipur.

....Applicant.

VERSUS

1. Shri Rakesh Mohan Agrawal, General Manager, North Western Railway, Jaipur.
2. Shri R.K. Meena, Divisional Railway Manager, North Western Railway, Jaipur.
3. Shri K.K. Verma, Divisional Electrical Engineer, North Western Railway, Jaipur.

....Respondents.

Applicant present in person.

Mr. Tej Prakash Sharma, Counsel for the respondent No. 2.
None present for respondents nos. 1 &3.

CORAM

Hon'ble Mr. S.K. Agrawal, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

The petitioner has filed this Contempt Petition for the alleged violation of the order dated 19.3.2003 passed in OA No. 494/2001 whereby the OA of the applicant was dismissed as withdrawn and

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direction was issued to the respondents to consider and dispose of the representation of the applicant, if filed within two weeks, by a speaking order within three months.

2. Notice of this application was issued to the respondents. The respondents have filed reply. The respondent counsel has drawn our attention to letter dated 15.7.2004 whereby the representation of the applicant has been decided by a speaking order. The respondents have also assigned seniority to the applicant at sl. no. 69 above respondent No. 4 in the OA. Thus the applicant is given necessary relief.

3. In view of what has been stated above, this Contempt Petition does not survive. It is accordingly disposed of. Notices issued to the respondents are hereby discharged.


(M.L. CHAUHAN)

MEMBER (J)


(S.K. AGRAWAL)

MEMBER (A)

AHQ